

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 14TH SEPTEMBER, 2023, 02:30 P.M.

IA (IBC)/68/12(2)/GB/2023
IN
CP (IB)/23/GB/2019

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Shri K.K.Singh**

Name of the Company	Amit Pareek, RP in (Punjab National Bank Vs. Shree Sai Smelters India Ltd.)
Under Section	U/s 12(2) & 60(5) of IBC, 2016.

For Petitioner (s) : Mr. Amit Pareek, RP

For Respondent (s) :

ORDER

Mr. Amit Pareek, RP is present and submits that he has already filed an application for liquidation of the Corporate Debtor on 23rd August, 2023. In view of the above the present application **IA(IBC)/68/12(2)/GB/2023** filed for extension of CIRP for 60 days has become infructuous and accordingly stands disposed of.

List the liquidation application as and when it is numbered after removing the objections if any by the applicant.

Sd/-

**Shri K.K.Singh
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**